

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.07.2024** THROUGH **PHYSICAL HEARING**

**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

**IN THE MATTER OF** : P.Sengodan & 2 others  
Vs  
Cenney Hotels Pvt Ltd & 2 others

**MAIN PETITION NUMBER** : TCP/189/2016

**(IA/MA) APPLICATION NUMBERS**

Cont/03/2019; IA/250/2019; IA/260/2019

1. V. Venkatasubramanian for Respondents  
J. Venkatasubramanian 2nd Respondent  
V. Prachin 3rd Respondent.

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205 TCP/189/2016  
Cont/03/2019; IA/250/2019; IA/260/2019

**ORDER**

Present: Mr. V.Venkadasalam, Ld. Counsel for Respondents.  
Mr. Venkatesh, Petitioner No.1.  
Ms. Indrani, Petitioner No.2.

Ms. Saranya, Ld. Counsel who was earlier representing the Respondents states that she is no more the Counsel for the Respondents and Mr. Venkadasalam is the Counsel representing the Respondents.

**The Registry is directed to make the changes accordingly.**

List the Petition and the Applications with TCP/133/2016 on **28.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**